

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

## ORDER SHEET

10

APPLICATION NO. .... OF

Applicant (s)

Respondent (s)

Advocate for

Advocate for

Applicant (s)

Respondent (s)

Notes of the Registry	Orders of the Tribunal
<p>O.A. No.414/2011 Date of Order : 10.07.2012</p> <p>Mr. J.K.Mishra, counsel for applicant. Mr. Ankur Mathur, proxy counsel for Mr. Vinit Mathur, counsel for respondents.</p> <p>According to the learned counsel for the applicant, the respondents have redressed the grievance of the applicant, and on his prayer this OA is closed as having become infructuous.</p> <p>(B.K.Sinha) Administrative Member</p> <p>RSS</p> <p>R/G 12/12</p> <p>✓ 12/12</p>	<p>(Dr.K.B.S.Rajan) Judicial Member</p>